

06/9/13

Mr. A.K. Kauslik
Counsel for applicant.

None present for
the respts.

D.B. not formed.

As prayed, list
on 08/11/13.

Vinod

Dy. Registrar

al

Mr. Surendra Mehta, present, for applicant.
Mr. Sunil Bhandari, present, for respondents No.1 to 3.
None present for respondent No.4.

R-3&4

Repln Mr. Mehta R-1&2

28/11

08/11/13

Mr. A.K. Kauslik
Counsel for applicant

Mr. Bharat Parihar,
Proxy counsel for Mr.
Varun Gupta, Counsel
for respt 1 & 2.

D.B. not formed.

As prayed jointly.
list on 20/01/14.

Registrar

al
R-1&2
Vatavakumar
8/11/13
20/11

OA No.241/2013

Date of Order : 13.03.2014

Mr. Surendra Mehta, present, for applicant.
Mr. Sunil Bhandari, present, for respondents No.1 to 3.
None present for respondent No.4.

Counsel for the applicant submits that he wants to
withdraw the OA. He is permitted to do so.

Accordingly, the OA is dismissed as withdrawn one.

Meenakshi Hooja

[Meenakshi Hooja]
Administrative Member

[Justice K.C.Joshi]
Judicial Member

ISS

28/11

Recd
20/11